

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CANDID MERCANTILE & CREDIT PVT. LTD.

1.	NAME OF CORPORATE PERSON	CANDID MERCANTILE & CREDIT PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	29/01/1991
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, West Bengal, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U70109WB1991PTC050779
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4 B B D BAG (EAST) 10 STEPHEN HOUSE KOLKATA 700001, WEST BENGAL
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08 th August, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER, AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CMA Birendra Kumar Tripathi 60/2/1, Haripada dutta lane, Golf view apartment, Flat No.- 7, 3 rd floor, Kolkata-700033 Email- bkt9000@gmail.com M- 9433602746 IBBI/IPA-N003/IPA-ICAI-N00229 /2019-20/12679
8.	LAST DATE FOR SUBMISSION OF CLAIMS	07 th September, 2023

Notice is hereby given that the CANDID MERCANTILE & CREDIT PVT. LTD. has commenced voluntary liquidation on 08th August, 2023.

The stakeholders of CANDID MERCANTILE & CREDIT PVT. LTD. are hereby called upon to submit a proof of their claims, on or before 07th September, 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10-08-2023

Place: Kolkata



Birendra Kumar Tripathi
Birendra Kumar Tripathi

Name and signature of the Liquidator
Registration No.- IBBI/IPA-N003/IPA-ICAI-N00229 /2019-20/12679